

information there is no proposal from the coastal States requesting for a new law on coastal security with particular reference to security of commercial projects involving the entry of foreign firms into Indian ports.

Bomb blasts in Dilsukhnagar, Hyderabad

1799. SHRI DEVENDER GOUD T. :

SHRI PALVAI GOVARDHAN REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that recently there were bomb blasts in Dilsukhnagar area of Hyderabad;
- (b) if so, the details thereof;
- (c) whether it is also a fact that this is the third time that bomb blasts have taken place in that area during the recent past;
- (d) if so, what precautionary measures have been taken by security agencies;
- (e) whether it is also a fact that prior intelligence inputs were given to State Government about the possible attack;
- (f) if so, the exact communication given to State Government; and
- (g) what is the stand of the Ministry on NCTC to control terrorist attacks?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (b) Yes, Sir. On February, 2013, between 1858 hrs. and 1901 hrs., two blasts took place at City Bus Stop and at Ramesh Tea Shop on the main road, opposite Bus Depot, Dilsukhnagar respectively in Hyderabad. A total of 17 persons were killed and 123 sustained injuries in these blasts. Preliminary investigations revealed that the IEDs with nitro compounds were placed on bicycles causing explosion at both the places.

(c) Yes, Sir. Prior to above blasts on 21.2.2013, three other incident occurred at Dilsukhnagar area of Hyderabad on 1.11.2000, 21.11.2002 and 25.8.2007.

(d) All the Unit Officers in the State are reviewing and strengthening the security arrangements at places of tourist attraction, Cinema theatres, shopping malls, Railway Stations, Bus Stands, Airports, Vital Installations and other crowded

areas. Steps were also taken for conducting frisking of suspicious persons, regular patrolling and other anti-sabotage checks to prevent any untoward incident. Intelligence Security Wing is regularly conducting Security Audit at all important vital Installations, vulnerable places/areas, etc.

Apart from the above, there exists a very close and effective coordination amongst intelligence agencies at the Centre and the State levels. Intelligence inputs about possible designs and threats are shared with the State Governments concerned on a regular basis. The Multi Agency Centre (MAC) has been strengthened and re-organised to enable it to function on 24×7 basis for real time collation and sharing of intelligence with other intelligence agencies and security intelligence inputs are shared with the concerned States through this mechanism, which ensures close coordination and sharing of intelligence and seamless flow of information between the States and the Central Security and Law Enforcement Agency. This has resulted in busting of many terrorist modules.

(e) and (f) Two generic intelligence inputs from Central Intelligence Agency alerting about likely terrorist activity across India to avenge execution of Afzal Guru, convict of Parliament attack were given to all State Governments/UTs on 9.2.2013 and 16.2.2013. Similarly, two more generic inputs were provided to all State Governments/UTs on 19.2.2013 and 20.2.2013.

(g) Government of India had notified setting up of the National Counter Terrorism Centre (NCTC) on 3rd February, 2012. Subsequently, some States raised certain objections with regard to the said Notification. Based on their request and for wider consultations with all the States/UTs on the issue, a meeting was held by the Union Home Minister with the Chief Ministers/Administrators/Lt. Governors of all the States/UTs on 5th May, 2012, wherein their comments/objections/suggestions were place on record. The operationalisation of NCTC has been kept in abeyance.

Low percentage of women in police force

†1800. SHRI MOTILAL VORA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there are only 3.98 per cent women in the police force of the country;

†Original notice of the question was received in Hindi.